THE MINISTER OF INTERNATIONAL TRADE (SHRI MANUBHAI 6HAH). (a) Yes, Sir.

(b) Governm?ni is not importing for the present further imports under the ILS. nonproject assistance.

## IMPORT OF POLYNOSIC FIBRB

- 180. Shri JAIPURIA: SITARAM Will the Minister of INTERNATIONAL TRADE be pleased to state:
- (a) whether there is any proposal under Government's consideration to import polynosic fibre; and
- (b) if so, what are the details of the proposal?

THE MINISTER OP INTERNATIONAL TRADE (SHRI MANUBHAI SHAH): (a) and (b) No, Sir. But if any party or laboratories require these fibres for carrying out some experiments on blending of fibres, Government would consider such requests favourably.

## ACTION AGAINST COMPANIES

- 181. SHRI M. P. BHARGAVA will the Minister of INDUSTRY be pleased to state
- (a) whether action has been taken against companies for violation of the provisions of the Company Law during the year ending 30th June, 1963;
- (b) whether auditors have been appointed by Government to check the accounts of any company during the same period; and
- (c) whether prosecutions have been launched against any company during this period?

THE MINISTER or INDUSTRY (SHRI N. KANUNGO): (a) Yes, Sir.

(lb) The auditors in all Government companies are appointed by Government. Apart from this, Government can order special audit under section 233A. During the year ending 30th

400 RS-3.

- June, 1963, no special audit was ordered, although the report of such a special audit ordered earlier was received in March 1962.
- Oc) The total number of prosecutions launched against companies for violation of the provisions of the Company Law during the year ending 30th June 1963 was 4573.

## SUPERVISORY AND COMPULSORY SURVEY SCHEME FOR COTTON

- 182. Shri B. D. KHOBARAGADE: Will the Minister of INTERNATIONAL TRADE be pleased to state:
- (a) whether it is a fact that supervisory and compulsory survey schemes for cotton have caused great loss and harassment to the cultivators and traders;
- (b) whether it is a fact that a demand has been made by the cultivators and the traders that this scheme should be abolished; and
- (c) if so, what is the decision of Government?

THE MINISTER OF INTERNATIONAL TRADE (SHRI MANUBHAI SHAH): (a) No. Sir.

(b) and (c) Some representations have been received. Government have already announced very early their decision to continue the schemes with certain modifications which have been made with a view to avoiding under hardship to cottongrowers and the trade and as the crop is estimated t« be satisfactory, the scheme whila maintaining its basic aspects of quality control grading, will not cause any hardship to growers or other interests.

## SUPPLY OF GOLD TO INDUSTRIAL USBB\*

- 183. SHRI B. D. KHOBARAGADE: Will the Minister of FTNANCT b« pleased to
- (a) whether Government have formulated any scheme for supply of pure gold to the industrial users;